

Title : Regarding need to enhance the entitlement criteria for bonus by amending Payment of Bonus Act, 1965 so as to cover maximum number of employees and workers in private sector industries.

(xii) **Need to enhance the entitlement criteria for bonus by amending
Payment of Bonus Act, 1965 so as cover maximum number
of employees and workers in private sector industries**

SHRI SWADESH CHAKRABORTTY (HOWRAH): A large number of employees and workers in private sector industries are deprived of bonus due to imposition of limit through the Payment of Bonus Act, 1965. Since the wages of many workers and employees have been increased due to increase in cost of living, the ceiling on bonus should be raised in commensurate with the increased wages. Secondly, there is also need to increase the limit of maximum bonus.

Hence, I urge upon the Government to bring an amended Bill on the Payment of Bonus Act, 1965 in this House enhancing the present eligibility norm from Rs. 3500/- p.m. and increase the bonus amount limit to Rs. 7500/- in view of the situation arising out of continuous fall of rupee value in the country.